

THE HIGH COURT OF KERALA

A7- 6919/ 2021

Kochi : 682 031
Date : 08.02.2021

OFFICIAL MEMORANDUM

Sub:- COVID-19 pandemic- quarantine guidelines to members of staff -
reg

Ref:- 1) High Court OM J(A)-39933/2020 dated 25.08.2020, 23.09.2020
and 23.11.2020.

2) Circular C6-1481/2020 dated 30.01.2021 issued by the District
Medical Officer (Health), Emakulam.

.....
Considering the rise in number of COVID-19 cases in Emakulam District, the District Medical Officer (Health) as per reference cited 2nd has issued updated guidelines regarding testing and quarantine norms. As per the same, primary contacts, both symptomatic and asymptomatic shall undergo strict quarantine for 14 days from the last day of contact with the positive case.

Accordingly, all primary contacts should mandatorily undergo 14 days quarantine without fail. They shall report for duty with negative test report on completion of quarantine period. They shall also undergo testing as instructed by Health Officials concerned.

(By Order)


Sophy Thomas
Registrar General

To

All Officers and Sections, High Court.
The Additional Public Relations Officer, High Court.

ജില്ലാ മെഡിക്കൽ ഓഫീസ് (ആരോഗ്യം) എറണാകുളം
പാർക്ക് അവന്യൂ, എറണാകുളം - 682011
☎ 0484 -2360802 ✉ dmohekmooffice@gmail.com

'രോഗരോഷ - മാതൃരോഷ'

സി6- 1481/2020

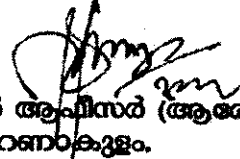
തീയതി : 30.01.2021

സർക്കുലർ

വിഷയം : ആരോഗ്യവകുപ്പ് - കോവിഡ് 19 പ്രതിരോധ പ്രവർത്തനങ്ങൾ -
ജില്ലയിൽ കോവിഡ് 19 കേസുകൾ വർദ്ധിക്കുന്നത് - സംബന്ധിച്ച്
സൂചന : ജില്ലാ സർവ്വൈലൻസ് ഓഫീസറുടെ സമർപ്പണം

.....

കോവിഡ് 19 പ്രതിരോധ പ്രവർത്തനങ്ങളുടെ ഭാഗമായി ജില്ലയിൽ കോവിഡ് 19 കേസുകൾ വർദ്ധിച്ചുവരുന്ന സാഹചര്യത്തിൽ ഈ സർക്കുലർ-നോടൊപ്പം ഉള്ളടക്കം ചെയ്തിരിക്കുന്ന നിർദ്ദേശങ്ങൾ അടിയന്തിരമായി ജില്ലയിലെ എല്ലാ ആരോഗ്യസ്ഥാപനങ്ങളിലും നടപ്പിലാക്കുന്നതിന് നിർദ്ദേശം നൽകുന്നു.


ജില്ലാ മെഡിക്കൽ ഓഫീസർ (ആരോഗ്യം),
എറണാകുളം.

30/1/21

എല്ലാ സ്ഥാപന മേധാവികൾക്ക്

- പകർപ്പ്: 1. ബഹു. ജില്ലാ കളക്ടർ (ആരോഗ്യവകുപ്പ് സഹിതം)
- 2. ഡോ. ശ്രീദേവി.എസ് അഡീഷണൽ ജില്ലാ മെഡിക്കൽ ഓഫീസർ
- 3. എല്ലാ പ്രോഗ്രാം ഓഫീസർമാർക്കും
- 4. ഫയൽ/കരുതൽ ഫയൽ

എഐ/

As everyone is aware, our district leads in the total number of new cases of COVID 19 declared per day in the state. We are having the maximum number of active cases at present. In this context, we have to strengthen our control measures. The following measures have to be strengthened by all peripheral institutions with immediate effect.

1. Testing should be increased. The proportion of RTPCR tests should be increased to at least 75% of the total tests done.
2. Symptom surveillance must be strengthened. Ward level RRT should be assigned charge for the same.
3. 100% ILI testing must be ensured. All ILI cases reported from field OP must be tested by Rapid Antigen Test.
4. Symptomatic antigen negatives must be re tested with RTPCR
5. Contact tracing must be strengthened.
 - a. Household contacts, Workplace contacts, Other social contacts, community contacts should be traced meticulously

b. Household contacts

- i. Symptomatic contacts should be immediately tested with RTPCR
- ii. Asymptomatic contacts should be posted for RTPCR testing on the 8th day
- iii. Strict quarantine for 14 days from the last day of contact with the positive case must be ensured.

c. Workplace contacts

- i. If symptomatic - Immediate testing with antigen. If negative, RTPCR
- ii. If asymptomatic - Quarantine followed by RTPCR testing on the 8th day
- iii. If symptoms develop after any negative test before completion of quarantine, repeat RTPCR
- iv. Even if test negative, 14 days quarantine must be completed

d. Social/community contacts

- i. 14 days mandatory quarantine
- ii. Symptomatic contacts should be immediately tested with antigen, and if negative, should be posted for RTPCR
- iii. Asymptomatic contacts should be posted for RTPCR testing on the 8th day

